

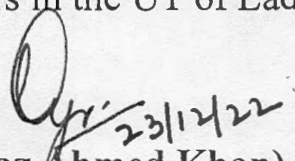
HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

ORDER

No: 1763 of 2022/PSY Dated: 23-12-2022

Regulations framed vide Order No. 426 of 2022/Psy Dated 01.04.2022 issued by the Hon'ble High Court of Jammu & Kashmir and Ladakh which pertains to the UT of Jammu & Kashmir only, are now extended to the UT of Ladakh for regularization of services of daily wagers in the UT of Ladakh.

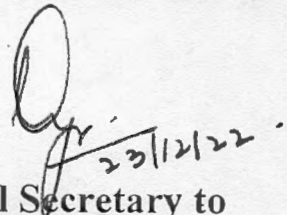
(By Order)


(Aijaz Ahmed Khan)
Principal Secretary to
Hon'ble the Chief Justice

No. 1059-67/PSY-611 Dated: 23-12-2022

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Director, J&K Judicial Academy, Jammu.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
...for information.
5. All Principal District & Sessions Judges of UT of J&K.
...for information.
6. Principal District & Sessions Judge, Kargil/Leh.
...for information and necessary action.
- ✓ 7. CPC e-court, High Court of J&K and Ladakh, Jammu for uploading the same in the High Court website.
8. Chief Librarian, High Court of J&K and Ladakh, Srinagar /Jammu for keeping record of the same.
9. Office file.


Principal Secretary to
Hon'ble the Chief Justice